

**Linguistic cell in Kerala Institute for Research Training and Development Studies of Scheduled Castes/Scheduled Tribes**

6955. SHRI A. NEELALOHITHADASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have received a proposal from the Government of Kerala regarding creation of a linguistic cell in the Kerala Institute for Research, Training and Development Studies of Scheduled Castes and Scheduled Tribes;

(b) if so, the details regarding the proposal; and

(c) the action taken or proposed to be taken by Government in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):  
(a) Yes, Sir.

(b) The proposal was for creation of a Linguistic Cell having a Linguist, a Research Assistant and an Investigator to:

(i) describe the linguistic and fundamental characteristics of dialects spoken by different Scheduled Castes and Scheduled Tribes,

(ii) discover the social rites and norms that explain and constrain language behaviour in speech by Tribal/Harijan communities,

(iii) trace linguistic influence of speech varieties to each other,

(iv) determine how changes in fortunes and interaction in the network of Tribal and Harijan speakers alter the ranges of verbal repertoires.

(c) The proposal will be processed during the current financial year as the scheme has to be funded on 50:50 basis

by the Centre and the State under the Scheme of Research and Training.

**High Level Committee to Investigate Taxation Pattern on Passenger Cars**

6956. SHRI ANAND SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is true that a high level committee has been appointed by the Ministry of Industry to investigate taxation pattern on passenger cars;

(b) if so, how long will it take to finalise its report;

(c) whether it is also a fact that this committee will not look into the case of commercial vehicles; and

(d) if so, do Government propose to set up a separate committee for the same purpose to carry out a detailed cost price study of TELCO and Ashok Leyland?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):  
(a) to (d). At the meeting of the Automotive Development Council held in February, 1980, it was decided that a detailed study should be made of the incidence of excise duty and other levies applicable to the automotive industry with a view to identify such imposts and taxes as are peculiar to the industry and could be considered for rationalisation in the overall interests of the industry as well as the end-users. A small committee has been constituted in the Department of Heavy Industry to simultaneously compile data and study the incidence of excise duty and other levies in this connection. Studies in regard to passenger car industry are presently underway. The data is being collected from various automotive and ancillary industries and the studies are at a preliminary stage. No specific time limit has been fixed for the completion of these studies.